

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:59  
ANSWERED ON:21.07.2003  
WORK IN RANCHI AIRPORT  
LAXMAN GILUWA;RAM TAHAL CHOUDHARY

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the land of Ranchi airport belongs to Defence Ministry;
- (b) whether as a result expansion and certain other works could not be carried out at the airport;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Ministry of Civil Aviation has written to this effect to the Ministry of Defence;
- (e) if so, the details thereof; and
- (f) the reaction of the Ministry of Defence thereto?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

- (a):- No, Sir. Land of Ranchi airport belongs to Airports Authority of India.
- (b), (c), (d), (e) & (f) :- Do not arise.